

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 496**

**TO BE ANSWERED ON THE 19<sup>th</sup> DECEMBER, 2017 /AGRAHAYANA 28, 1939 (SAKA)**

**BAIL APPLICATIONS**

**496. SHRI NINONG ERING:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of undertrials admitted to Indian prisons during the last one year, gender and State-wise;**

**(b) the number of bail applications filed by prison inmates and the number of applications where bail was granted during the said period, gender and State-wise; and**

**(c) the number of inmates who were actually released on bail during the said period, gender and State-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) : State/UT wise details of undertrials in Indian prisons at the end of the year 2016, as compiled by the National Crime Records Bureau, are at Annex I.**

**(b): 'Prisons' is a State subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India. This information is not compiled centrally.**

**(c): State/UT wise details of inmates released on bail during the year 2016, as compiled by the National Crime Records Bureau, are at Annex II.**

**State/UT-wise and Gender-wise Population of Undertrials in Jails at the end of 2016 (as on 31<sup>st</sup> Dec.2016) (Provisional)**

Sl. No.	State/UT	Undertrials		
		Male	Female	Total
(1)	(2)	(3)	(4)	(5)
1	ANDHRA PRADESH	4373	271	4644
2	ARUNACHAL PRADESH	132	6	138
3	ASSAM	5023	185	5208
4	BIHAR	26782	971	27753
5	CHHATTISGARH	9805	558	10363
6	GOA	258	16	274
7	GUJARAT	7527	390	7917
8	HARYANA	10057	373	10430
9	HIMACHAL PRADESH	1268	44	1312
10	JAMMU & KASHMIR	1882	77	1959
11	JHARKHAND	12138	618	12756
12	KARNATAKA	10148	356	10504
13	KERALA	4097	155	4252
14	MADHYA PRADESH	19921	697	20618
15	MAHARASHTRA	21643	1050	22693
16	MANIPUR	503	20	523
17	MEGHALAYA	731	12	743
18	MIZORAM	540	37	577
19	NAGALAND	292	4	296
20	ODISHA	11347	423	11770
21	PUNJAB	11969	652	12621
22	RAJASTHAN	14344	473	14817
23	SIKKIM	193	3	196
24	TAMIL NADU	7744	387	8131
25	TELANGANA	3717	206	3923
26	TRIPURA	351	13	364
27	UTTAR PRADESH	65767	2665	68432
28	UTTARAKHAND	2140	84	2224
29	WEST BENGAL	14780	1088	15868
<b>TOTAL (STATES)</b>		<b>269472</b>	<b>11834</b>	<b>281306</b>
30	A & N ISLANDS	70	7	77
31	CHANDIGARH	363	26	389
32	D & N HAVELI	119	1	120
33	DAMAN & DIU	39	2	41
34	DELHI	10530	412	10942
35	LAKSHADWEEP	6	1	7
36	PUDUCHERRY	171	5	176
<b>TOTAL (UTs)</b>		<b>11298</b>	<b>454</b>	<b>11752</b>
<b>TOTAL (ALL-INDIA)</b>		<b>280770</b>	<b>12288</b>	<b>293058</b>

Source: Prison Statistics India

## State/UT-wise Details of Inmates Released on Bail during the year 2016

(Provisional)

Sl. No.	State/UT	Convicts Released on Bail	Undertrials Released on Bail
(1)	(2)	(3)	(4)
1	ANDHRA PRADESH	2433	47298
2	ARUNACHAL PRADESH	0	410
3	ASSAM	231	24762
4	BIHAR	1109	105946
5	CHHATTISGARH	2032	33984
6	GOA	11	657
7	GUJARAT	152	33717
8	HARYANA	3644	44276
9	HIMACHAL PRADESH	57	2774
10	JAMMU & KASHMIR	198	5410
11	JHARKHAND	1397	32146
12	KARNATAKA	753	33258
13	KERALA	467	2705
14	MADHYA PRADESH	7844	118219
15	MAHARASHTRA	1373	80483
16	MANIPUR	0	973
17	MEGHALAYA	0	1605
18	MIZORAM	0	2032
19	NAGALAND	1	1572
20	ODISHA	1788	21895
21	PUNJAB	4460	28678
22	RAJASTHAN	5072	84587
23	SIKKIM	3	461
24	TAMIL NADU	808	38329
25	TELANGANA	1102	51772
26	TRIPURA	68	1262
27	UTTAR PRADESH	12393	233554
28	UTTARAKHAND	1067	9432
29	WEST BENGAL	3796	84850
	<b>TOTAL (STATES)</b>	<b>52259</b>	<b>1127047</b>
30	A & N ISLANDS	2	322
31	CHANDIGARH	116	1636
32	D & N HAVELI	0	82
33	DAMAN & DIU	0	41
34	DELHI	816	37923
35	LAKSHADWEEP	0	35
36	PUDUCHERRY	11	1252
	<b>TOTAL (UTs)</b>	<b>945</b>	<b>41291</b>
	<b>TOTAL (ALL-INDIA)</b>	<b>53204</b>	<b>1168338</b>